

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 17, 18, 33, of 2014 and
Appeal Nos. 328, 263, 293 of 2013**

Dated : 25th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Appeal No. 17 of 2014 &
IA-23 of 2014**

Maithan Alloys Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kr. Dubay for R.2**

**Appeal No.18 of 2014 &
IA-24 of 2014**

In the matter of

Jai Balaji Industries Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

**Mr. Ravi Shankar Dvivedi
Mr. Harsh Vardhan for Intervener**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kr. Dubay for R.2**

**Appeal No.33 of 2014 &
IA No. 51 of 2014**

In the matter of

Impex Ferro Tech Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kr. Dubay for R.2

**Appeal No. 328 of 2013
& I.A. No.432 of 2013**

Shyam Ferros Alloys Ltd. ... Appellant(s)
Versus
Central Electricity regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey for R-2
Mr. K.S. Dhingra for R.1

**Appeal No. 263 of 2013 &
I.A. No. 353 of 2013**

Bhaskar Shrachi Alloys Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey for R-2
Mr. K.S. Dhingra for R.1

**Appeal No.293 of 2013 &
I.A. No.390 of 2013**

Bhaskar Shrachi Alloys Ltd.

.....Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Anr.**

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey for R-2
Mr. K.S. Dhingra for R.1

ORDER

Post the matters for hearing on **30.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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